

National Company Law Tribunal

Allahabad Bench

CP NO. 13/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Suresh chandra vs. M/s Nivesh Infotech  
SECTION OF THE COMPANIES ACT: 271/272 of the Companies Act of 2013  
Solutions Pvt Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP No. 13/2015

The present case is received as a transferred case from the Hon'ble  
Allahabad High Court.

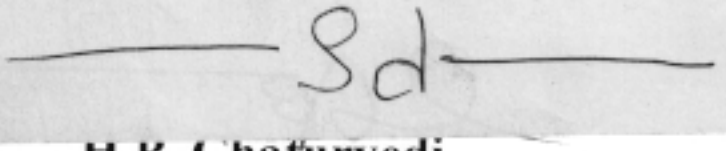
The Registry is directed to make scrutiny of the same in respect  
of all papers and proceedings are properly received from the Registry of  
the Hon'ble Allahabad High Court.

A fresh notice further be issued to both the parties.

The matter be listed on 8<sup>th</sup> March 2018.

Date: 2/02/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)